भ्रौर जब उन्हें गिरफ्तार किया गया तब क्या पुलिस वालोंने उनसे उनके घर वालों. का, उन के शहर का पता नहीं लिया ?

श्री लिति नारायण मिश्रः शहर का पता नहीं दिया, जिले का पता निर्फ था। उनके घर का, मुहल्ले का पता नहीं था। यही तो कठिनाई हुई जिसके कारण मृत्यु-मूचना नहीं दी जा सकी। चीज यह थी कि 26 तारीख को हम यहां गणतंत्र दिवस मनाते हैं और 24 तारीख को यह नारे लगा रहे थे और कुछ प्रदर्शन कर रहे थे और इस अपराध में उन्हें गिरफ्तार किया गया था।

श्री ए० बी० वाजपेशी : क्या नारे लगाना, शान्तिपूर्ण प्रदर्शन करना, यह लोक-तंत्रीय भारत में श्रपराध है श्रीर क्या इसके लिए नागरिकों को गिरफ्तार किया जायगा श्रीर हिरासत में मरने के लिए छोड़ दिया जाएगा?

श्री लिलत नारायण मिश्र : ऐसी बात नहीं । बात यह थी कि 26 तारीख और 15 श्रगस्त इन दोनों के लिए हम खास एक शोड़ी सी तैयारी कर लेते हैं कि लोग ऐसे प्रदर्शन न करें कि उस कार्यक्रम में बाधा आए । इसी लिहाज से उनको रोका गया था । उन को 24 तारीख को पकड़ा गया और उसी दिन जब वह जल पहुंचे तो उन को तिवयत खराब थी और उन को जेल के श्रस्पताल में डाल दिया गया । उन की 27 तारीख को जब तिवयत श्रीर खराब हुई तो उन को इविन श्रस्पताल ले जाया गया जहां 31 तारीख को उनकी मृत्यु हो गई ।

Mr. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

AUCTION OF PLOTS IN DELHI

- •273. PROF. SATYAVRATA SID-DHANTALANKAR: Will the Minister of Home Affairs be pleased to state:
- (a) when and at what price the Municipal or any other authorities concerned with the planned development °f Delhi auctioned plots during the last two years; and
- (ib) the prices at which the land was orignally purchased or acquired by those authorities?

THE DEPUTY MINISTER m THE MINISTRY OF HOME AFFAIRS (SHRI L_v N. MISRA): (a) and (b) A statement is laid on the Table of the House. [See Appendix LII, Annexure No. 26].

COLONY AT KALKAJI FOR D.Ps. FROM EAST PAKISTAN

- *274. SHRI J. C. CHATTERJI: Will the Minister of REHABILITATION be pleased to state:
- (a) the latest position regarding the development of a colony at Kalkajii for the displaced persons from East Pakistan;
- (b) whether it is a fact that many persons who are not bona-fide East Pakistani displaced persons have applied for allotment of plots in the colony; and
- (c) if so_i what are the criteria to determine the eligibility of an appli cant for allotment of a plot in the colony?

THE MINISTER OF REHABILITATION (SHRI MAHABIR TYAGI): (a) The work of development Of land in the colony is in progress and is expected to be completed during the current year.

(b) Applications for allotment of plots will be invited as soon as the

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development of land and its lay-out plan are completed.

(c) The terms and conditions for allotment are being finalised.

PROPAGATION OF HINDI DURING 1965-66

- •275. SHRI M. C. SHAH: Will the Minister of EDUCATION be pleased to state:
- (a) the manner in which the Scheme of propagation of Hindi is going to be implemented in the States during 1965-66; and
- (b) the extent of financial help likely to be given by Government to non-official voluntary agencies for implementing th_e said scheme?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAPT DARSHAN): (a) and (b) A Statement is laid on the Table of the Rajya Sabha.

STATEMENT

- (a) The Government of India are at present implementing the following scheme for the propagation of Hindi, the scope of which is restricted only to the non-Hindi speaking States
- (i) Appointment of Hindi Teachers in Primary, Middle, High and Higher Secondary Schools.—Under this scheme financial assistance is rendered to the non-Hindi speaking States to cover expenditure on 100 per cent, basis incurred by them on the appointment of one Hindi teacher in each such
- (ii) Establishment of Hindi Teachers Training Colleges in Non-Hindi Speaking States.—Under this scheme financial assistance on 100 per cent, basis is given to the non-Hindi speaking States for the establishment of Hindi Teachers training colleges and their maintenance.
- (iii) Financial Assistance to Voluntary Hindi Organisations.—Under this

scheme financial assistance is given to various voluntary Hindi organisations for the propagation of Hindi in non-Hindi speaking States. The financial assistance is restricted to 75 per cent, of the actual expenditure on approved schemes.

to Questions

- (iv) Free Gift of Hindi Books.—Under the scheme Hindi books are supplied free to school, college and public libraries through the State Governments.
- In 1965-66 ali the above mentioned schemes will be continued on the existing basis.
- (b) About Rs. 14-50 lakhs. For schemes mentioned at Serial Nos. (i), (ii) and (iv), a total provision of Rs. 1,24,30,000 has been made in the budget estimates for the current financial year.

POLICE ADMINISTRATION IN THE STATES

- •276. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Government have recently asked for reports on police administration in the States in order to bring about uniformity in the norms of administration of law and order in the country; and
- (b) if so, what is the reaction of the State Governments in the matter?

THE MINISTER OF STATE IN THE : MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

GRANTS TO BHARAT SEVAK SAMAJ AND OTHER BODIES

*277. SHRI G. MURAHARI: Will the Minister of HOME AFFAIRS be pleased to state whether the Ministry of Home Affairs gives any grants to the Bharat Sevak Samaj, the Samyukta Sadachar Samiti, the Bharat Sadhu Samaj, and the Bharat Yuvak Samaj?